

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/173/2016  
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman  
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) SANDEEP KUMAR

for) HARI SHANKAR MANI

PAWAN JHABHAK

Counsel for R3.



2) S. Rama Subramaniam.

for) W W Shipping  
Agencies Pvt  
Ltd.

Counsel for R1, R2, R4 to R7

3) Vijaya Prashanth. S

counsel for petitioner



ORDER

Shri Vijaya Prashanth, counsel for petitioner present. Shri Sandeep Kumar, counsel for R3 and Shri S Ramasubramaniam, counsel for R1, R2, R4 to R7 are present and sought time for filing sur rejoinder. Time extended with a direction to counsel for respondents to file sur rejoinder and serve copy of the same to the other side by the next date of hearing. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)